

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).34731/2025

[Arising out of impugned final judgment and order dated 20-09-2024 in WA No.1536/2024 passed by the High Court of Madhya Pradesh Principal Seat at Jabalpur]

LAXMIKANT SHARMA

PETITIONER(S)

VERSUS

STATE OF M.P. & ORS.

RESPONDENT(S)

IA No. 155996/2025 - CONDONATION OF DELAY IN FILING

IA No. 155994/2025 - EXEMPTION FROM FILING O.T.

IA No. 156000/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 15-07-2025 This matter was called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA**

For Petitioner(s) :

Mr. Siddharth R Gupta, Adv.
Mr. Mrigank Prabhakar, AOR
Mr. Un Pandey, Adv.
Mr. Aman Agarwal, Adv.
Mr. Uddaish Palya, Adv.
Mr. Siddharth Sahu, Adv.

For Respondent(s) :

**Upon hearing the counsel the Court made the following
O R D E R**

1. Petitioner challenges the judgment and order dated 20.09.2024 in Writ Appeal No.1536/2024 passed by the High Court of Madhya Pradesh Principal Seat at Jabalpur, titled "*Laxmikant Sharma vs. The State of Madhya Pradesh & Ors.*".
2. Inviting our attention to the document (Annexure A-1, page no.181), Mr. Siddharth R. Gupta, learned counsel appearing for the petitioner, submits that as of date, one

post of District Consultant-Monitoring & Evaluation cum Information Management is lying vacant.

3. Delay condoned.
4. Issue notice, returnable on 19.08.2025.
5. Dasti service, in addition, is permitted. Let steps for service be taken within two weeks.
6. Learned counsel for the petitioner is permitted to serve the learned standing counsel for the respondents.
7. In the notice itself, let it be mentioned that the respondents are required to file the counter affidavit and reply to the interlocutory application(s), if any, before the next date of listing.
8. Till the next date of listing, the said post shall not be filled up.

(D. NAVEEN)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)